

| 1 | 2 | 3 | 4 |
|-----|--|-----------------|--------|
| 2. | Yusuf Khan | 30,000 | — |
| 3. | Narasanna Idia Ganganna | 30,000 | 60.000 |
| 4. | Joan Gangram Yellanna | 30,000 | 56.000 |
| 5. | Shankarayya Rajajanna Kota | 30,000 | 56.860 |
| 6. | Uaibanna Sobanna Gavalli | 30,000 | — |
| 7. | Balu Gangaram Rajanna | 30,000 | 51.950 |
| 8. | Poshanna Poshayya Buyya | 30,000 | — |
| 9. | Bai Gangaram | 30,000 | 57.410 |
| 10. | Kota Rusen Thakanna | 30,000 | 50.953 |
| 11. | Satai Rajaram Bhamayya | 30,000 | 53.000 |
| 12. | Salim Zaffar Hassan Zaidi (under process) | Died on 18-3-85 | |

According to information available with us the Insurance company has transferred the amounts of compensation to Rafidain Bank of Iraq for Foreign Exchange Remittances to the next of kin of the deceased. Case for payment of compensation to next of kin of Mr. Salim Zaffar Hassan Zaidi who died on 18-3-85 under process.

II. Iran :

Two persons have died as a result of attacks on merchant vessels in the Gulf, as follows :—

- (1) Gilbert D'Costa, chief cook of MV—Iran Eteghad belonging to Iranian Shipping Lines, who died at Bushehr.
- (2) Capt. Goutam Chakraborty of MV Abid of Iran-Hind Shipping Company who died Bandar Imam Khomeini. Compensation in both cases appears to have been settled directly by the shipping company with the next-of-kin, as per the employment contract. No complaints have been received from any quarter about the non-payment of compensation.

“Representation from Idukki Project Field Laboratory”

6820. PROF. K. V. THOMAS : Will the PRIME MINISTER be pleased to state :

(a) whether Government have received any representation from Idukki Project Field

Laboratory, which is studying the ecological effect of the Idukki Hydro Electric Project, stating that this Field Laboratory will be closed soon and so the scientists should be given employment by taking up the acological study in other hydro-electric projects; and

(b) if so, the steps taken ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) and (b). The representations received from the research staff working in Idukki Research Project Field Laboratory of the Zoological Survey of India were considered carefully and sympathetically. The research staff appointed for the execution of research projects including the Idukki Project are subject to specific terms and conditions which *inter-alia* stipuiate that the very nature of the project does not entail any liability on the part of the institutions or the Government for post project employment. There are various other research funding organisations who have similar terms and conditions applicable to the research staff. The research projects are sanctioned for a limited period of 3 to 5 years for the attainment of specific results envisaged in them. The appointment of the research staff is thus co-terminus with the completion of the research projects. The purpose of the Idukki project is monitored by a centra committee of the Zoological Survey of India which has decided to wind up the project in June, 1985 after giving it a one-year exten-

sion in June, 1984. This extension was considered necessary for preparing a report on the outcome of the research project. As the Survey has no other ecological study of hydro-electric projects on hand, whenever the research staff of the project applied for posts else-where the applications were freely forwarded. Information to the foregoing effect was sent in response to the representations.

“Supply of Good Quality of Coal to Thermal Power Plants”

6821. DR. G. S. RAJHANS : Will the PRIME MINISTER be pleased to state :

(a) whether Government are aware that one of the major reasons of pollution from thermal power plants in the country is due to supply of inferior quality of to the power plants;

(b) whether to avoid the increasing pollution from such thermal power plants, Government propose to take steps to supply the good quality coal to thermal power plants; and

(c) if so, details thereof and reaction of the Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) Yes, Sir. Indian coal generally contains less sulphur but has high ash content. Use of such coal in power plants may cause pollution unless high efficiency electrostatic precipitators are provided.

(b) and (c). Washing reduces ash content in coal. However, this has to be examined from techno-economic angle.

“Pollution by Lime Stone Mine near Malabar Cements in Kerala”

6822. SHRI V. S. VIJAYARAGHAVAN : Will the PRIME MINISTER be pleased to state :

(a) whether the earth being discharged from the limestone mine near the Malabar Cements, a public undertaking in Kerala is flowing into the Malampuzha reservoir and thus endangering it;

(b) if so, whether this matter has been taken up with the authorities of the Malabar cements;

(c) if so, the result thereof; and

(d) the steps being taken to stop the destruction of the reservoir ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) No earth is being discharged from the lime-kiln. The reservoir is not endangered.

(b) and (c). Does not arise.

(d) Production has recently commenced and the factory authorities have assured all precautions, such as, contour bunds and check dams etc., are proposed to be taken up shortly.

Abolition of Passport Offices at Cochin and Calicut

6823. SHRI V. S. VIJAYARAGHAVAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government propose to abolish the passport offices at Cochin and Calicut;

(b) if so, the reasons thereof;

(c) whether this will not affect the speedy issue of passport in the State; and

(d) if so, the steps being taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHEED ALAM KHAN) : (a) No, Sir.

(b) to (d). Does not arise.

Talks between India and Pakistan

6824. SHRI B. V. DESAI :
DR. G. VIJAYRAMA RAO :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether India and Pakistan resumed official level talks after a gap of nearly 8 months on 5 April, 1985;

(b) if so, the main topics discussed during the talks; and

(c) whether all the conditions put forward by the Government of India for resumption of talks have been fully met by the Pakistan Government; and